GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 5882 TO BE ANSWERED ON 10.04.2017

NATIONAL MANUFACTURING COMPETITIVENESS PROGRAMME

5882. SHRI SANJAY DHOTRE: DR. SATYAPAL SINGH: SHRI GAURAV GOGOI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the aims, objectives and components of the National Manufacturing Competitiveness Programme;
- (b) whether the Government has achieved the aims and objectives of the said programme and if so, the details thereof and if not, the reasons therefor;
- (c) the details of the schemes/Programmes implemented and the funds provided by the Government to help the micro and small enterprises to deal with the problem of stiff competition from the goods imported from China and other neighbouring countries during each of the last three years and the current year, scheme/programme-wise.
- (d) the number of micro and small enterprises became sick/closed during the said period despite the various schemes/programmes of the government for development of MSME sector, sector-wise;
- (e) whether the Government has initiated the awareness campaign on Intellectual Property Rights (IPRs) if so, the details thereof; and
- (f) whether the Government has implemented Quality Management Standards (QMSs) and Quality Technology Tools (QTTs) in the Manufacturing Sector and if so, the details and the results achieved there from?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): The main objective of the National Manufacturing Competitiveness Programme (NMCP) is to enhance the global competitiveness of manufacturing Micro, Small and Medium Enterprises (MSMEs) by intervening through following components:
 - i) Lean Manufacturing Competitiveness Scheme,
 - ii) Design Clinic Scheme,
 - iii) Technology & Quality Up-gradation support for MSMEs (TEQUP),
 - iv) Promotion of ICT in manufacturing Sector,
 - v) Building Awareness on Intellectual Property Rights (IPR),
 - vi) Entrepreneurial & Management Development of SMEs through incubators,
 - vii) Enabling Manufacturing Sector to be Competitive through Quality Management Standards (QMS) and Quality Technology Tools QTT (This component has been subsumed under ZED certification scheme).

(b): The achievements under the programme are visible from the improvement in the demand offtake from the MSMEs which is showing an increasing trend. This is reflective of the realization of the benefits by MSMEs under the scheme after implementation of various NMCP components. The figures during the last three year are given below:

Year	Actual Utilization	
	(Rs. in crore)	
2014-15	31.90	
2015-16	36.37	
2016-17	47.13 (upto Dec, 2016)	

(c): The Ministry of Micro, Small and Medium Enterprises (MSME) implements various schemes and programmes for promotion of MSME in all the States of India, viz., Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, National Manufacturing Competitiveness Programme (NMCP), Cluster Development Programme, Marketing Development Assistance, International Cooperation Scheme and Prime Minister's Employment Generation Programme, etc. The budgetary allocations and utilization in respect of the Ministry of Micro, Small and Medium Enterprises (MSME) for implementation of various schemes / programmes for promotion and development of MSMEs for last three years is as under:

(Rupees in crore)

Years	Allocation (BE)	Utilization
2014-15	3327.00	2389.90
2015-16	2612.51	2440.56
2016-17	3000.00	2015.33
		(upto Dec, 2016)

(d): As per the data compiled by the Reserve Bank of India (RBI) from the Scheduled Commercial Banks, the position regarding number of sick Micro, Small and Medium Enterprises (MSMEs) in the country at the end of March, 2013, March, 2014, March, 2015 and March, 2016 is as under:

At the end of	Number of sick MSMEs
March, 2013	2,22,204
March, 2014	4,68,399
March, 2015	5,37,269
March, 2016	4,86,291

- (e): The Government has organised 78 nos. of Awareness campaign on Intellectual Property Rights (IPR) during the year 2016-17 under IPR scheme.
- (f): The Ministry of MSME has implemented "Enabling Manufacturing Sector to be Competitive through Quality Management Standards (QMS) and Quality Technology Tools (QTT)" to improve the Quality of the products in the MSME sector and inculcate the quality consciousness in enterprises in this sector. The QMS/QTT scheme has since been subsumed / merged with Zero Defect Zero Effect (ZED) Certification Scheme w.e.f. 18th October, 2016. Under the scheme 27,755 MSEs were assisted with an expenditure of Rs. 10.35 crore till date.
